

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:673

ANSWERED ON:24.11.2011

LPG DISTRIBUTORS

Anuragi Shri Ghansyam ;Punia Shri P.L.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the norms for setting up of LPG distribution agency ;

(b) whether the Government has received any proposal in regard to opening of LPG agencies in various districts of Uttar Pradesh and Madhya Pradesh ; and

(c) if so, the details thereof and the action taken by the Government in this regard ?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI S. JAIPAL REDDY)

(a) : The Oil Marketing Companies (OMCs) follow a transparent and uniform procedure for allotment of LPG distributorship. The selection guidelines for appointment of LPG distributors prescribe common eligibility criteria for various parameters like age, educational qualification, land for construction of godown and showroom, financial capability of the candidate etc. and selection is done through draw of lots from among the eligible candidates.

(b) & (c) : Proposals received from time to time for setting up of LPG distributorships in the country, including the States of Uttar Pradesh and Madhya Pradesh, are processed for conducting a feasibility study. All locations found feasible are included in the OMCs' marketing plan for setting up of regular LPG distributorships or under the Rajiv Gandhi Gramin LPG Vitaran Yojana.